

The Assam



Gazette

EXTRAORDINARY

PUBLISHED BY AUTHORITY

No.41 Shillong, Friday, March 31, 1967, 10th Chaitra, 1889 (S.E.)

GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

LAW DEPARTMENT

NOTIFICATIONS

The 31st March 1967

No.LJL.6/67/3.—The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

ASSAM ACT III OF 1967

(Received the assent of the Governor on the 31st March, 1967)

[Published in the Assam Gazette, Extraordinary, dated the 31st March, 1967]

THE ASSAM APPROPRIATION (VOTE ON ACCOUNT)  
ACT, 1967

An

ACT

to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Assam to the service of a part of the financial year ending on the thirty-first day of March, 1968

Be it hereby enacted in the Eighteenth Year of the Republic of India as follows :—

Short title and commencement. 1. This Act may be called the Assam Appropriation (Vote on Account) Act, 1967. The Act shall come into force with effect from 1st April, 1967.

Withdrawal of Rs.58,60,57,800 out of the Consolidated Fund of the State of Assam for the financial year 1967-68. 2. From and out of the Consolidated Fund of the State of Assam there may be withdrawn sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to the sum of rupees fifty-eight crores, sixty lakhs, fifty-seven thousand and eight hundred towards defraying the several charges which will come in course of payment during the period of three months beginning on the first day of April, 1967 in respect of the services specified in column (2) of the Schedule.

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Appropriation. 3. The sums authorised to be withdrawn from and out of the Consolidated Fund of the State of Assam by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1968.

## SCHEDULE

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consoli- dated Fund	Total
		Rs.	Rs.	Rs.
1	Charges on account of Taxes on Income other than Corporation Tax.	24,900	..	24,900
2	Charges on account of Land Revenue ...	37,20,800	500	37,21,300
3	Charges on account of Excise ... ..	7,88,200	...	7,88,200
4	Charges on account of Taxes on Vehicles ...	3,04,900	...	3,04,900
5	Charges on account of Sales-tax and Other Taxes and Duties.	5,13,700	...	5,13,700
6	Charges on account of Stamps ... ..	54,100	...	54,100
7	Charges on account of Registration ... ..	1,30,600	...	1,30,600
	Charges on account of Interest on Debt and Other Obligations.	...	2,26,75,000	2,26,75,000
	Charges on account of Appropriation for Reduction or Avoidance of Debt.	...	58,84,000	58,84,000
8	Charges on account of Parliament and State Legislatures.	5,57,100	12,700	5,69,800
9	Charges on account of General Administration	43,20,700	1,49,100	44,69,800
10	Charges on account of Administration of Justice.	6,46,200	1,94,600	8,40,800
11	Charges on account of Jails ... ..	11,91,100	...	11,91,100
12	Charges on account of Police .. ..	2,82,13,400	2,700	2,82,16,100
	Charges on account of Miscellaneous Department—	...	...	...
13	I.—National Savings Organisations ...	34,900	...	34,900
14	II.—Trade Commissioners ... ..	55,200	...	55,200



(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consoli- dated Fund	Total
		Rs.	Rs.	Rs.
15	III.—Weights and Measures ...	1,22,300	...	1,22,300
16	Charges on account of Scientific Departments	2,67,400	...	2,67,400
17	Charges on account of Education (General)	3,73,42,600	...	3,73,42,600
18	Charges on account of Education (Technical)	15,60,600	...	15,60,600
19	Charges on account of Medical ...	89,69,200	...	89,69,200
20	Charges on account of Public Health ...	68,24,300	...	68,24,300
21	Charges on account of Agriculture ...	1,22,94,300	...	1,22,94,300
22	Charges on account of Fisheries ...	5,12,800	...	5,12,800
23	Charges on account of Soil Conservation ...	10,51,800	...	10,51,800
24	Charges on account of Rural Development	5,34,700	...	5,34,700
25	Charges on account of Animal Husbandry	41,50,400	...	41,50,400
26	Charges on account of Co-operation ...	22,06,100	...	22,06,100
27	Charges on account of Industries-I-Sericulture and Weaving.	16,91,800	...	16,91,800
28	Charges on account of Industries-II-Cottage Industries.	13,76,600	...	13,76,600
29	Charges on account of Industries-III-Major Industries.	1,57,200	...	1,57,200



(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly Rs.	Charged on the Conso- lidated Fund Rs.	Total Rs.
36	Charges on account of Community Development Projects.	91,09,500	200	91,09,700
31	Charges on account of Local Development Works.	9,40,100	...	9,40,100
32	Charges on account of Labour and Employment.	18,91,200	...	18,91,200
Charges on account of Miscellaneous—Social and Developmental Organisations—				
33	I—Directorate of Statistics ...	5,16,300	...	5,16,300
34	II—Vital Statistics, Rain-Gauge, etc ...	1,200	...	1,200
35	III—Planning Organisations ...	92,500	...	92,500
36	IV—Directorate of Advertising and Visual Publicity.	5,82,100	...	5,82,100
37	V—Directorate of Housing ...	1,63,500	...	1,63,500
38	VI—Directorate of Social Welfare, etc. ...	10,61,600	...	10,61,600
39	VII—Soldiers', Sailors' and Airmen's Board.	32,300	...	32,300
40	VIII—Town and Country Planning Organisation.	2,99,400	...	2,99,400
41	IX—Tourist Organisation ...	46,000	...	46,000



(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
42	X.—Preservation and Translation of Ancient Manuscripts.	15,300	...	15,300
43	XI.—Pooled Transport ... ..	4,09,500	...	4,09,500
44	Charges on account of Navigation, Embankments and Drainage Works.	1,73,18,700	...	1,73,18,700
45	Electricity Schemes ... ..	...	...	...
46	Charges on account of Public Works (Excluding Tools and Plant and Establishment).	4,07,45,300	21,700	4,07,67,000
47	Charges on account of Public Works Tools and Plant and Establishment.	58,41,100	7,500	58,48,600
48	Charges on account of Ports and Pilotage ...	4,75,800	...	4,75,800
49	Charges on account of Road Transport Schemes.	49,71,600	...	49,71,600
50	Charges on account of Famine Relief ...	43,30,200	...	43,30,200
51	Charges on account of Pensions and other Retirement Benefits, Territorial and Political Pensions and Payment of Commuted value of Pensions.	21,48,100	13,100	21,61,200
52	Charges on account of Stationery and Printing.	10,13,100	...	10,13,100
53	Charges on account of Forests ... ..	83,01,500	...	83,01,500



(1) Grant No.	(2) Services and purposes (Major heads)	(3) Sums not exceeding		
		Voted by the Assembly Rs.	Charged on the Consoli- dated Fund Rs.	Total Rs.
Charges on account of Miscellaneous Charges—				
54	I—Expenditure on account of State Prisoners and Detenus, Miscellaneous Gifts and Presents and Miscellaneous and Unforeseen Charges, etc.	25,700	...	25,700
55	II—Donations for Charitable purposes, etc. ...	8,86,000	12,50,000	21,36,000
56	III—Grants-in-aid, Contributions, etc. ...	16,99,400	1,25,000	18,24,400
57	IV—Expenditure on Issue of Free Ration and Rice Concession, etc.	3,25,000	...	3,25,000
58	V—Expenditure on Displaced Persons ...	33,57,500	...	33,57,500
59	VI—Advanced Technical Training and Scholarships, etc.	2,68,300	...	2,68,300
60	VII—Scheme of Control of Cloth and Yarn	40,000	...	40,000
61	VIII—Miscellaneous and unforeseen charges	14,000	...	14,000
62	Charges on account of Compensations and Assignments.	1,40,000	17,700	1,57,700
63	Charges on account of Extraordinary Charges	..	...	...
64	Charges on account of Pre-partition Payment	1,200	...	1,200
65	Charges on account of Expenditure on Civil Defence connected with the National Emergency, 1962.	17,66,400	...	17,66,400



(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on Consolidated Fund	Total
		Rs.	Rs.	Rs.
66	Charges on account of Compensation to Land-holders, etc., on the abolition of the Zamindari System.	8,75,000	..	8,75,000
67	Charges on account of Capital outlay on Agricultural Improvement and Research.	..	..	..
	Charges on account of Capital outlay on Industrial and Economic Development.—			
68	I—Investment in other Commercial and Industrial Undertakings.	30,81,200	..	30,81,200
69	II—Investment in Co-operative Societies ..	2,96,000	..	2,96,000
70	III—Development of Sericulture and Weaving	2,89,500	..	2,89,500
71	Charges on account of Capital outlay on Public Works outside the Revenue Account	1,46,30,800	..	1,46,30,800
72	-do- Shella-Shillong Ropeway .. ..	..	..	..
73	Charges on account of Capital outlay on other Works outside the Revenue Account.	13,58,900	..	13,58,900
74	Charges on account of Capital outlay on Road and Water Transport Schemes— —A.—Road Transport.	11,55,900	..	11,55,900
75	Charges on account of Capital outlay on Forests.	61,800	..	61,800
76	Charges on account of Capital outlay on Schemes of Government Trading.	8,78,71,300	200	8,78,71,500
77	Charges on account of Repayment of Debts ..	..	19,60,07,000	19,60,07,000
	Charges on account of Loans and Advances, etc.—			
78	I.—Loans to Local Bodies .. ..	7,21,500	..	7,21,500



(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		Total Rs.
		Voted by the Assembly Rs.	Charged on the Consoli- dated Fund Rs.	
79	II—Agricultural Loans, etc.	8,40,000	..	8,40,000
80	III—Loans to Autonomous District Councils, etc.	25,000	..	25,000
81	IV—Loans under Community Projects	17,000	..	17,000
82	V—Loans to Co-operative Societies	3,72,500	..	3,72,500
83	I—Industrial Loans	1,23,100	..	1,23,100
84	VII—Loans to Displaced Persons	22,08,700	..	22,08,700
85	VIII—Educational Loans	1,56,300	..	1,56,300
86	IX—Tea Garden Land Utilisation Loans, etc.	5,00,000	..	5,00,000
87	X—Housing Loans	2,82,500	..	2,82,500
88	XI—Loans to Major Industries	..	..	..
89	XII—Loans to Electricity Board	1,50,00,000	..	1,50,00,000
90	XIII—Advances to Government Servants, etc.	12,77,500	..	12,77,500
91	XIV—Loans to Panchayats	37,500	..	37,500
92	XV—Loans for Development of Live-stock Industries.	17,500	..	17,500
93	XVI—Miscellaneous Loans and Advances	50,000	..	50,000
	Total	35,96,96,800	22,63,61,000	58,60,57,800

B. SARMA,  
Secy. to the Government of Assam,  
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